

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Vijaya Raja Agro Hi-Tech Pvt Ltd
& 4 others

PETITION NUMBER : TCP/54/2016

APPLICATION NUMBER : a) IA(CA)/68/2024
b) MA(CA)/75/CHE/2021

A.K. MYLSAMY
PRITHVI EAS JS

COUNSEL FOR
RESPONDENTS



PRANAV.V.SHANKAR

Counsel for
Petitioners



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3. a. IA(CA)/68/2024 IN TCP/54/2016

3.b. MA(CA)/75/CHE/2021 IN TCP/54/2016

ORDER

Ld. Counsel Mr. Pranav Shankar for the Petitioner. Ld. Counsel Mr. A.K. Mylsamy for the Respondent.

In this case the settlement talks have failed and pleadings are complete. Written arguments have been filed.

Both the parties are directed to file memo within 2 weeks.

List the matters for **final and physical hearing on 11.09.2024.**

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)